

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 15th May, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 310/2018	M/s A. G. Stone Crashing Co. Pvt. Ltd. Vs. U. P. Pollution Control Board & Anr.	Mr. Narender Pal Singh, Adv. for Applicant
2.	Original Application No. 314/2018 (M.A. No. 756/2018)	Surya Pratap Singh & Anr. Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Appeal No. 15/2017 (M.A. No. 772/2017 & M.A. No.1581/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
4.	Appeal No. 16/2017 (M.A. No. 774/2017 & M.A. No. 1582/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
5.	Appeal No. 17/2017 (M.A. No. 776/2017 & M.A. No. 1583/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
6.	Appeal No. 18/2017 (M.A. No. 778/2017 & M.A. No. 1584/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
7.	Original Application No. 203/2017	Sh. Hazi Arif Vs. Ghaziabad Nagar Nigam & Ors.	Mr. R. Venkataraman & Mr. Adesh Kumar, Advs. for Applicant Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 Mr. Rajesh Raina, Adv. for R-3 Mr. Sharad Chauhan, Adv. for State of UP Mr. Amit Tiwari, Adv. Mr. Pradeep Misra, Adv. for UPPCB
8.	Original Application No. 755/2017	Debaprasad Bhattacharya Vs. Union of India & Ors.	Mr. Chandan Sharma & Mr. Ashok Kumar Singh, Advs. for Applicant Mr. Nikhil Goel & Mr. Sayid Marzook Baakt, Advs. for MoEF Mr. Kunal Chatterji, Adv. for Kolkata MC Mr. Satish Kumar, Adv. for CPCB Mr. Raja Chatterjee, Adv. Ms. Asha Basu, Adv. for WBPCB

9.	Appeal No. 50/2018 (M.A. No. 510/2018) (Earlier Appeal No. 5/2018 (WZ))	Nacimenta Sequeira Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-2 Mr. Parikshit Sawant, Adv.
10.	Appeal No. 52/2018 (M.A. No. 511/2018 & M.A. No.512/2018) (Earlier Appeal No. 6/2018 (WZ))	Budhavant Banaulikar & Ors. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-2 Mr. Parikshit Sawant, Adv.
11.	Original Application No. 69/2018	Jaspal Singh & Ors. Vs. Municipal Council, Sirsa & Ors.	Mr. Sumit Sharma, Adv. for Applicant
FOR HEARING			
12.	M.A. No. 602/2018 IN Appeal No. 30/2018(WZ)	Rosalina De Souza Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant Ms. Ruchira Gupta, Adv. for GCZMA Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for State of Goa
13.	M.A. No. 603/2018 IN Appeal No. 32/2018(WZ)	Sushilawa Harijan Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
14.	M.A. No. 604/2018 IN Appeal No. 34/2018(WZ)	Kulsumbi Giddanawar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
15.	M.A. No. 605/2018 IN Appeal No. 36/2018(WZ)	Ramma Chandekar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
16.	M.A. No. 606/2018 IN Appeal No. 38/2018(WZ)	Rajawa Harijan Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
17.	M.A. No. 607/2018 IN Appeal No. 40/2018(WZ)	Ramchandra Arlekar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
18.	M.A. No. 608/2018 IN Appeal No. 42/2018(WZ)	Raghu Kolkar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
19.	M.A. No. 609/2018 IN Appeal No. 44/2018(WZ)	Rashid Shaikh Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
20.	M.A. No. 610/2018 IN Appeal No. 52/2018(WZ)	Seema Patil Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
21.	M.A. No. 611/2018 IN Appeal No. 46/2018(WZ)	Renuka Mordi Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
22.	M.A. No. 612/2018 IN Appeal No. 48/2018(WZ)	Bimappa Madar Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
23.	M.A. No. 613/2018 IN Appeal No. 50/2018(WZ)	Imam Shaikh Vs. The Member Secretary, GCZMA & Anr.	Mr. Nigel Da Costa Frias, Adv. for Applicant
FOR HEARING			
24.	Execution Application No. 49/2017 IN O. A. No. 588/2016	Major (Retd.) IVS Chandhoke Vs. Govt. of NCT of Delhi & Ors.	Ms. Ruchika Mittal & Mr. Amit Prakash Shahi, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for DPCC Mr. J. K. Hoon, Adv. for R-6 Ms. Puja Kalra, Adv. for SDMC

Date : 15th May, 2018
Time : After the above Bench

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
25.	Review Application No. 08/2018 (M.A. No. 291/2018 & M.A. No. 292/2018) IN O.A. No. 121/2014	Yogendra Mohan Sengupta Vs. Union of India & Ors.	Dr. Sarbjit Sharma, Adv. for Applicant Mr. Rahul Choudhary, Adv.

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EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
26.	Review Application No. 05/2018 (M.A. No. 760/2018) IN O. A. No. 584/2016	Lt. Gen. Satwant Singh Dahiya, AVSM, VSM (Retd.) Vs. Ministry of Environment & Forests & Climate Change & Anr.	Mr. Ardhendumauli Kumar Prasad, Adv. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in